

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH OF March 2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OF PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL								
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL								
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	NIL								
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL								
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL								
6	SH. NIKHIL CHOPRA, DJ COMM 06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	NIL								
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL								
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENSION BLOCK	CS	CS/COMM./246/2025	03-03-2025	Genuine Wears Vs Fashion Point	Shashank Sushil Mangal(P),	9999031928	office@shashankmangalco.in	28.03.2025
			309 THIRD FLOOR EXTENSION BLOCK	CS	CS/COMM./311/2025	19-03-2025	NIIR PROJECT CONSULTANCY SERVICES Vs SANDEEP KUMAR BANSLA	Dhruva Bhagat(P),	9910599996	B_LEGAL@OUTLOOK.COM	26.03.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCA TE EMAIL ID	DATE ELECTRONIC SERVICE OF PROCESS
		309 THIRD FLOOR EXTENTI ON BLOCK	CS	CS/COMM./305/2024	18-03-2025	M/s Super Bikes World Vs Kumar Nishant	9818489589	Office@rajindersingh.co.in	24.03.2025
		309 THIRD FLOOR EXTENTI ON BLOCK	CS	CS/COMM./216/2025	20-02-2025	CANARA BANK Vs SH NARESH GUPTA	9.87E+009	sanjiv.pandey2010@gmail.com	21.03.2025
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307 Civil	Execution (Comm.)/428/2024	27-09-2024	Rajasthan Marbles Vs R K Metal Engg Works	9811024249	tyagi_rajesh@hotmail.com	28-03-2025
			307 Civil	Execution (Comm.)/387/2024	10-09-2024	Ezyload Networks Pvt Ltd Vs Joginder Mawar	9958225381	advocatebinaypatra@gmail.com	12-03-2025
			307 Civil	CS (COMM)/1232/2024	11-11-2024	M/S PRINCEM ORNAMENTS PVT LTD Vs M/S BELIRAM TARACHAND JAIN JEWELLERS PVT LTD	9810476769	gupta.varun1@gmail.com	10-03-2025
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310 CS (COMM)	CS (COMM)/435/2024	05-04-2024	M/s Umesh Yarn Agencies Vs M/s Meenakshi Creation	9560183341	associate@ayassociates.in	10.03.2025
			COURT ROOM 310 CS (COMM)	CS (COMM)/1402/2024	09-12-2024	HERO MOTOCORP LIMITED Vs MAALJWALA ENTERPRISES through its proprietor Sandeep Mordhiya	9999757185	ip.kunalkhanna@gmail.com	10.03.2025
			COURT ROOM 310 CS (COMM)	CS (COMM)/174/2025	10-02-2025	STATE BANK OF INDIA Vs BEENA	7011848842	Singhamit071@gmail.com	10.03.2025
			COURT ROOM 310 OMP (1) (COMM)	OMP (COMM.)/53/2025	18-01-2025	FATA CAPITAL LTD Vs MRINTYUNJAI DEEPSINGH	9811452022	Anish_bhola17@yahoo.com	10.03.2025
			COURT ROOM 310 CS (COMM)	CS (COMM)/196/2025	14-02-2025	BANK OF BARODA Vs NAGINA AGGARWAL	8447833470	Advocate.134@gmail.com	24.03.2025



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15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	NIL								
16	SH. DIG VLJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	209	CS COMM	88/2025	01-02-2025	Parveen kumar Kansal Vs Ashok Gambhir	VIPIN DILAWAR I	8447465059	VAIBHAVI 2897@GMAIL.COM	11-03-2025
			209	OMP I COMM	90/2025	01-02-2025	Yes Bank Ltd Vs RAM CRANE SERVICE	ANJU SHARMA	9312203957	VIPINDILAWARI83@GMAIL.COM	21-03-2025
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	COMMERCIAL	CS(COMM) 89/2025	01-02-2025	DEEPA TUTEJA Vs PAWAN DUBEY & ORS.	VAIBHAV JAIN	84465059	NOT MENTIONED	16-03-2025	
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL								
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	559 / 2023	18.10.2023	SOLOMON CAPITAL VS. BIKON WATER	MANISH DIWAN	9811898418	10.03.2025	
				CS (COMM.)	488 / 2023	01.10.2024	MOHAN TRADING PVT. LTD. VS. VENUS TRADERS	MR. RAM KAMAL JERETH	9810245874	11.03.2025	
				OMP (I) (COMM.)	07/2025	15.01.2025	HERO FINCORP LTD. VS. COSMOS FACILITES	MR. MAYANK MAHAJAN	2435324459	20.03.2025	

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			CS (COMM.)	45/2025	22.01.2025	PUNJAB NATIONAL BANK Vs NEETU SINGH	MR. SABHYA JAIN	9717610124	26.03.2025		
			CS (COMM.)	252/2025	13.03.2025	BANK OF INDIA MOHD MINHAJ	VS.MS. VANDANA	9811215181	27.03.2025		
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	24	SUIT RECOVERY FORCS (COMM)/70/2025	31/01/25	MANJU MEHTA VS M/s KYREEN BRANDS HOLDINGS PVT. LTD.	PUNEET SAINI	9654222460	45720		
			SUIT RECOVERY FORCS (COMM)/113/2025	15/02/25	STATE BANK OF INDIA VS VIRENDRA SINGH	SHIV TYAGI	NOT AVAILABLE	45722			
			SUIT RECOVERY FORCS (COMM)/143/2025	28/02/25	SUHAS CHAND GUPTA VS RAGHVENDRA NAIK	TARUN AGGARWAL	9810372045	45733			
			SUIT RECOVERY FORCS (COMM)/176/2025	05/03/25	IQBAL MALHOTRA VS NANDO'S KARNATAKA RESTAURANTS PVT. LTD.	CHAND PREETI VS SAGARWA	9818660240	45735			
			SUIT RECOVERY FORCS (COMM)/175/2025	05/03/25	RADHA KISHAN AND SONS PVT. LTD AND HORS VS ASIAN HOTELS NORTH LIMITED	AMRITESH	8076448483	45736			
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	1747/2025	21.02.2025	KOTAK MAHINDRA BANK LTD VS RBL PILETECH INFRA	RAJESH JANGRA (P),	9958726491	delhi.jangr aadvocate @gmail.com	11.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	1748/2025	21.02.2025	KOTAK MAHINDRA BANK LTD VS MURSLEEN K	RAJESH JANGRA (P),	9958726491	delhi.jangr aadvocate @gmail.com	11.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	21107/2025	07.03.2025	AXIS BANK LTD VS AKSHAY SAXENA	MAYANK MAHAJAN (P),	9873347330	mayank_m ahajan05@yahoo.com	17.03.2025

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		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	1813/2025	25.02.2025	AXIS BANK LTD VS ARVIND KUMAR	SANJEEV PATHAK(P),	8285002845	manjul.sood@srscslegall.com	17.03.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	2099/2025	07.03.2025	AXIS BANK LTD VS SHAHNAWAZ CHAUHAN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.03.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	1658/2025	07.03.2025	KOTAK MAHINDRA BANK LTD VS MOHAMMAD IRFAN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.03.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	1969/2025	01.03.2025	AXIS BANK LTD VS MAYUR TRAVELS	SANJEEV PATHAK(P),	8285002845	manjul.sood@srscslegall.com	12.03.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	2000/2025	04.03.2025	AXIS BANK LTD VS KANHAIYA LAL	SANJEEV PATHAK(P),	8285002845	manjul.sood@srscslegall.com	18.03.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	1656/2025	19.02.2025	KOTAK MAHINDRA BANK LTD VS CHHOTU	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	12.03.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	1657/2025	19.02.2025	KOTAK MAHINDRA BANK LTD VS SM TRANSPORT	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	12.03.2025
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial CS (COMM)/57/2025	17.01.2025	Punjab National Bank Vs Raj Kumar	Mukesh pushpam	8285926521	pushpammukesh@gmail.com	04.03.2025
		6, New Court Block-I	Commercial CS (COMM)/51/2024	08.11.2024	Punjab National Bank Vs Bhawna Walia	Saravjeet Yadav	9711785812	saravjeetyadav08@yahoo.com	17.03.2025	
		6, New Court Block-I	Commercial OMP (COMM)/9/2025	18/03/2025	AIDA FOODS PVT LTD Vs M/s Ambience Commercial Developers Pvt Ltd	Ravinder Singh(P),	9811614545	e215.rsa@gmail.com	21.03.2025	

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		6, New Court Block-I	Commercial	CS (COMM)/86/2025	14/02/2025	M/S AAR PEE DEE APARTMENT PVT LTD Vs DIPANKAR BASU	DEEPAK KUMAR MAURYA(P),	999410070	MANN.GODARA1@GMAIL.COM	24.03.2025	
		6, New Court Block-I	Commercial	CS (COMM)/425/2024	05.09.2024	Aman Travels Ltd Vs Travel International	Vikrant Treethudda	9990969164	adv.vikrantthudda@gmail.com	25.03.2025	
		6, New Court Block-I	Commercial	CS (COMM)/132/2025	17/03/2025	Bulgari SpA Vs Girish Kumar Jain Proprietor of SM Jewellers	Shravan Bansal(P),	9650682928	rishi@unitedandunited.com	27.03.2025	
		6, New Court Block-I	Commercial	CS (COMM)/139/2025	20/03/2025	360 ONE WAM Limited Vs 360 One Solutions	Abhineet Kalia(P),	1126920500	labhay@amsshradul.com	27.03.2025	
		6, New Court Block-I	Commercial	CS (COMM)/82/2025	13/02/2025	DEEPAK ARORA Vs INDUS TOWERS LIMITED	VIVEK SHEEL(P),	9555909380	LC2ASSOCIATESLAW@GMAIL.COM	27.03.2025	
25	SH. SANDEEP YADAV	SOUTH	NIL								
26	SH. SANJEEV KUMAR SINGH COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/101/2025	25/02/2025	NETCOM IMPO EXPORT PVT LTD THROUGH ITS DIRECTOR Vs PRADEEP KUMAR PANDEY PROPRIETOR OF HIMALAYA INTERNATIONAL	vinod khanna(P),	9953455478	khanna_asho@yahoo.co.in	05.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1143/2025	10/03/2025	AXIS BANK LTD Vs KEVLA SHANKAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	05.03.2025	
		29, New Court Block-II	Commercial	OMP (COMM)/1280/2025	10/02/2025	AXIS BANK LTD Vs VIPIN	Dharam Dev(P),	9810072439	hladevlawassociates@gmail.com	05.03.2025	
		29, New Court Block-II	Commercial	OMP (COMM)/1290/2025	10/02/2025	AXIS BANK LTD Vs SUNIL	Dharam Dev(P),	9810072439	hladevlawassociates@gmail.com	05.03.2025	

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		29, New Court Block-II	Commercial	OMP (COMM)/1141/2025	103/02/2025	AXIS BANK LTD Vs VIKAS SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	05.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1140/2025	103/02/2025	AXIS BANK LTD Vs SHUBHAM TRIPATHI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	05.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1142/2025	103/02/2025	AXIS BANK LTD Vs MUNIYA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	05.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1138/2025	103/02/2025	AXIS BANK LTD Vs PANKAJ KUMAR SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	05.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1293/2025	110/02/2025	AXIS BANK LTD Vs FURKAN	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	05.03.2025
		29, New Court Block-II	Commercial	CS (COMM)/296/2024	01/07/2024	State Bank Of India Vs Vimla Devi	KAMLESH KUMAR SINGH(P),	9810343732	ksingh1123@rediffmail.com	05.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/6/2025	12/02/2025	DELHI TOURISM AND TRANSPORTATION DEVELOPMENT CORPORATION LTD Vs M/S KRISHNA CONSTRUCTIONS CO	ANISHA UPADHYAY	8800625111, 9650310194	anishau@gmail.com	06.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1136/2025	103/02/2025	AXIS BANK LTD Vs JAGDISH SARAN	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	06.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1273/2025	110/02/2025	AXIS BANK LTD Vs SUDHIR GUPTA	Shobha Gupta(P),	9811192158	srsobhagupta@gmail.com	06.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1139/2025	103/02/2025	AXIS BANK LTD Vs BALMUKUND GUPTA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	06.03.2025

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		29, New Court Block-II	Commercial	OMP (COMM)/1277/2025	110/02/2025	AXIS BANK PVT LTD Vs RUQUAYYA SIDDIQUI	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	06.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/657/2025	121/01/2025	AXIS BANK LTD Vs EXPRESS SERVICES	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	06.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1262/2025	107/02/2025	AXIS BANK LTD Vs NAR SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	06.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1135/2025	103/02/2025	AXIS BANK LTD Vs PARVEEN KUMAR PAL	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	06.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1137/2025	103/02/2025	AXIS BANK LTD Vs PRADEEP KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	06.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1134/2025	103/02/2025	AXIS BANK LTD Vs PUSHPENDERA KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	06.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1071/2025	103/01/2025	AXIS BANK LTD Vs ANKIT KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	06.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/859/2025	125/01/2025	YES BANK LTD Vs HARDIK	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	06.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1177/2025	104/02/2025	KOTAK MAHINDRA BANK Vs DINESH YADAV	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	06.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1283/2025	110/02/2025	KOTAK MAHINDRA BANK Vs KANWAR PAL SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	06.03.2025

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		29, New Court Block-II	Commercial	CS (COMM)/4/2025	04/01/2025	orchidex line private limited Vs HARRISON INDUSTRIES	SUDHIR CHAND SRIVASTAVA(P),	9818400261, 9312249796	SUMITKUMARLAWYER@GMAIL.COM	06.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1485/2025	14/02/2025	Axis Bank Ltd Vs NTC SUPPLY CHAIN SOLUTIONS PVT LTD	MAYANK MAHAJAN(P),	9873347330	mayank_mahajano5@yahoo.com	17.03.2025
		29, New Court Block-II	Commercial	CS (COMM)/528/2024	20/11/2024	PUNEET CHITRA Vs Harsha Vardhan Reddy	ROHIT AGRAWAL(P),	9899886971	info@jkgalawchambers.com	17.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1523/2025	14/02/2025	YES BANK LTD Vs NAVEEN KUMAR	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	17.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1522/2025	14/02/2025	YES BANK LTD Vs GOURAV GUPTA	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	17.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1114/2025	11/02/2025	YES BANK LTD Vs RUCHI DEDHA	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	17.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1449/2025	13/02/2025	Cnh Industrial Capital India Pvt Ltd Vs VIBGYOR TRADE	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	17.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1482/2025	14/02/2025	Axis Bank Ltd Vs AISHWARYA VERMA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajano5@yahoo.com	17.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1484/2025	14/02/2025	Axis Bank Ltd Vs NAVEEN SRIVASTAVA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajano5@yahoo.com	17.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1486/2025	14/02/2025	Axis Bank Ltd Vs SHASHI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajano5@yahoo.com	17.03.2025

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		29, New Court Block-II	Commercial	OMP (COMM)/1483/2025	14/02/2025	Axis Bank Ltd Vs NTC SUPPLY CHAIN SOLUTIONS PVT LTD	MAYANK MAHAJAN(P),	9873347330	mayank_mahajano5@yahoo.com	17.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1488/2025	14/02/2025	Axis Bank Ltd Vs ROBIN KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajano5@yahoo.com	17.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1669/2025	19/02/2025	AXIS BANK LTD Vs VAKEEL	MAYANK MAHAJAN(P),	9873347330	mayank_mahajano5@yahoo.com	21.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1670/2025	19/02/2025	AXIS BANK LTD Vs ASHOK KUMAR CHADHA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajano5@yahoo.com	21.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1671/2025	19/02/2025	AXIS BANK LTD Vs MOHAMMAD ASHRAF GANIE	MAYANK MAHAJAN(P),	9873347330	mayank_mahajano5@yahoo.com	21.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1672/2025	19/02/2025	AXIS BANK LTD Vs IMRAN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajano5@yahoo.com	21.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1180/2025	04/02/2025	KOTAK MAHINDRA BANK Vs RPN CONSTRUCTIONS AND TRADING	MAYANK MAHAJAN(P),	9873347330	mayank_mahajano5@yahoo.com	21.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1666/2025	19/02/2025	KOTAK MAHINDRA BANK Vs SANJAY YADAV	MAYANK MAHAJAN(P),	9873347330	mayank_mahajano5@yahoo.com	21.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1554/2025	15/02/2025	IDFC FIRST BANK LTD Vs GAGAN DEEP	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	21.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1555/2025	15/02/2025	IDFC FIRST BANK LTD Vs DIMPLE ARORA	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	21.03.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
		29, New Court Block-II	Commercial	OMP (COMM)/1552/2025	15/02/2025	IDFC FIRST BANK LTD Vs MUKUL NARANG	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	21.03.2025
		29, New Court Block-II	Commercial	CS (COMM)/87/2025	17/02/2025	BANK OF BARODA Vs M/S RAJ COLLECTION AND ANR	Biswajit Patra(P),	9910193233	bk.patra@gmail.com	21.03.2025
		29, New Court Block-II	Commercial	CS (COMM)/88/2025	17/02/2025	BANK OF BARODA Vs M/S AGGARWAL COLLECTION AND ANR	Biswajit Patra(P),	9910193233	bk.patra@gmail.com	21.03.2025
		29, New Court Block-II	Commercial	CS (COMM)/116/2025	07/03/2025	STATE BANK OF INDIA Vs RAVINDER	SHALINI UPADHYAY(P),	9899408618	shaliniupadhyay.advocate@gmail.com	21.03.2025
		29, New Court Block-II	Commercial	CS (COMM)/425/2023	13/07/2023	SWAMI VIDYANAND Vs YOGA ALLIANCE INTERNATIONAL YSK	Naseem Naseem(P)	9911373783	info@markshield.in	25.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1621/2025	17/02/2025	AXIS BANK LTD Vs RAJESH KUMAR SINGH	Dharamdev Singh(P),	9810072439	hladevlawassociates@gmail.com	25.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1641/2025	18/02/2025	AXIS BANK LTD Vs NEELU KHURANA	AVINASH KUMAR	9811182985, 011-41513189	avinash.advocate@gmail.com	25.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1642/2025	18/02/2025	AXIS BANK LTD Vs ANIS QORAISHI	AVINASH KUMAR	9811182985, 011-41513189	avinash.advocate@gmail.com	25.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1749/2025	21/02/2025	KOTAK MAHINDRA PRIME LIMITED Vs RANJIT SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	25.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1751/2025	21/02/2025	KOTAK MAHINDRA PRIME LIMITED Vs DINESH KANNAUJIA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	25.03.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
		29, New Court Block-II	Commercial	OMP (COMM)/1750/2025	121/02/2025	KOTAK MAHINDRA PRIME LIMITED Vs SONU M	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	25.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1777/2025	122/02/2025	KOTAK MAHINDRA PRIME LIMITED Vs ANIL KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	25.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1905/2025	128/02/2025	AXIS BANK LTD Vs K YADAV CARGO	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	25.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1902/2025	128/02/2025	AXIS BANK LTD Vs PARA STRUCTURE	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	27.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1903/2025	128/02/2025	AXIS BANK LTD Vs JAIBAJRANG BALITRANSPORT COMPANY	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	27.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/2164/2025	111/03/2025	AXIS BANK LTD Vs ANOOP KUMAR SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	27.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1490/2025	114/02/2025	AXIS BANK LTD Vs JAGDISH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	27.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1489/2025	114/02/2025	AXIS BANK LTD Vs RAJESH KUMAR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	27.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1491/2025	114/02/2025	AXIS BANK LTD Vs SANJAY	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	27.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1498/2025	114/02/2025	AXIS BANK LTD Vs PRABHAT SINGH CHAUHAN	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	27.03.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCA TE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
		29, New Court Block-II	Commercial	OMP (COMM)/1448/2025	13/02/2025	AXIS BANK LTD Vs SATBIR SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	27.03.2025	
		29, New Court Block-II	Commercial	OMP (COMM)/1519/2025	14/02/2025	AXIS BANK LTD Vs KIRTI SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	27.03.2025	
		29, New Court Block-II	Commercial	CS (COMM)/446/2022	01/08/2022	USHA VARIA VS RUPINDER KAUR & ORS.	SWATI @CHANANA	7838393940	swati@zealattorneys.com	27.03.2025	
		29, New Court Block-II	Commercial	CS (COMM)/122/2025	11/03/2025	IFFCO-MC CROP SCIENCE PRIVATE LIMITED Vs NEW PREMJEE FERTILIZER	Shubham Saigal(P),	9407223688	shubhamsaigal@pinnaclaw.in	27.03.2025	
		29, New Court Block-II	Commercial	CS (COMM)/464/2024	01/10/2024	WD MANUFACTURING COMPANY VS KAUSAR ALI HUSSAIN KAPADIA & ORS.	40 SUDARSHAN KUMAR BANSAL	9810132015	unitedip@unitedworld.co.in	29.03.2025	
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS (COMM)/108/2025	03/03/2025	M/S BHARAT RAM RAJ KUMAR CO Vs M/S O C SWEATEERS LLP AND ORS	SANJAY GOEL(P),	9810554030	san_goel.adv@yahoo.co.in	20/03/2025
		40, New Court Block-II	Commercial	CS (COMM)/110/2025	04/03/2025	Prabnoor Chadha Vs Shop Brand Pvt	Singh Dheeraj Kumar Nayal(P),	981055260	kndheeraj2003@yahoo.co.in	19/03/2025	
		40, New Court Block-II	Commercial	CS (COMM)/117/2025	07/03/2025	State Bank of India Vs Vinod	SHALINI UPADHYA Y(P),	9899408618	shaliniupadhyay.advocate@gmail.com	20/03/2025	
		40, New Court Block-II	Commercial	CS (COMM)/119/2025	07/03/2025	INDRAPRASTHA MEDICAL CORPORATION LTD Vs Prince Singhal	Gaurav Barathi(P),	9810526981	gbharathi@glalaw.com	21/03/2025	
		40, New Court Block-II	Commercial	CS (COMM)/133/2025	18/03/2025	UNION BANK OF INDIA Vs DHARMINDER KUMAR	OF Jitendra Garg(P),	9810197621	jitenderagaadv@gmail.com	25/03/2025	

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
		40. New Court Block-II	Commercial	CS (COMM)/135/2025	18/03/2025	Shakir Vs FRUIT FULL BUILDCON P LTD	ANKUR SINGHAL(P),	9811126091	ankursingaladavocate@gmail.com		
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL								
29	MS. NEELAM SINGH, DISSTRIC JUDGE	SOUTH-EAST	14	Commercial Suit	CS/COMM/190/2025	107.03.2025	M/S I M VS. IPRITAMONDAL	MAHESH KR. MIGLANI	NA	NA	19.03.2025
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	NIL								

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	Arbitration and conciliation act	OMP (COMM.)/26/2025	06-03-2025	Energy Efficiency Services Ltd Vs Merrygold Enterprises (P),	Bharath Gangadharan(P),	9810436518	sparklegalsolutions@gmail.com	-
				Commercial suit	CS (COMM)/207/2025	12-03-2025	R K PRINTERS Vs M/s ROLIA TISSUES PVT LTD	M/s Rinit Gupta(P),	9582908504	SHOURYA GUPTAADV@GMAIL.COM	-
				Execution petition	EXECUTION (COMM.)/102/2025	18-03-2025	M/S KAPOOR IMAGING PVT LTD Vs SHRI PRAVEEN KUMAR	Rajendra Yadav(P),	9312046733	yadvavrazen@gmail.com	-
				Commercial suit	CS (COMM)/217/2025	18-03-2025	Naresh Kumar Bhardwaj Vs Satish Kumar	Rajendra Yadav(P),	9810349698	mmadvocates@gmail.com	-
				Execution petition	Ex.COMM Award by Arb. Comm./4/2025	19-03-2025	M/S BIFCO LEASING AND FINANCE PVT LTD Vs M/S Tinku Choudhary General Store AND ORS	Anoop Kumar Pandey(P),	9560815888	sanjuadvip@gmail.com	-
				Commercial suit	CS (COMM)/220/2025	19-03-2025	Ms. Mahima Khanna Proprietor of Design Aesthetic Vs Mr. Harpreet Marwah	NAMAN ISSRANI(P),	9711330006	advnamanissrani@gmail.com	-
				Commercial suit	CS (COMM)/221/2025	19-03-2025	MS. SUGANDHA KUMARI Vs M/S TBUBBY NATURE PVT LTD	Rajendra Yadav(P),	9312046733	yadvavrazen@gmail.com	-
				Arbitration and conciliation act	OMP (COMM.)/31/2025	24-03-2025	J N International School Vs M/s SAFARI DIGITAL EDUCATION INITIATIVES PVT LTD.	ROHIT GAUTAM(P),	8860637476	kdlawfirm@gmail.com	-
				Execution petition	EXECUTION (COMM.)/106/2025	24-03-2025	CAPT. PAWANJIT SINGH AHLUWALIA Vs TARANDEEP SINGH BAJAJ	MANOJ KUMAR SINGH(P),	9818203373	SASLADV@YAHOO.COM	-
				Commercial suit	CS (COMM)/235/2025	24-03-2025	M/S APPLIED ELECTRO MAGNETICS PVT LTD Vs PUNJAB NATIONAL BANK	manish KAUSHIK(P)	9818218885	manishkaushik.law@gmail.com	-

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCA TE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
			Commercial suit	CS (COMM)/243/2025	26-03-2025	KAILASH KUMAR JHA Vs NUTECH CONTRACTS PVT LTD.	Sidharth Joshi(P), 9818509714	sidharth@sidharthjoshi.com	--	
			Executiion petition	EXECUTION (COMM.)/119/2025	27-03-2025	PUNJAB NATIONAL BANK Vs NANDLAL ELECTRICALS	Sheepali Patial(P), 717387978	ADVSHIIPALI@GMAIL.COM	--	
			Commercial suit	CS (COMM)/249/2025	27-03-2025	ISHAAN RESEARCH LABORATORIES PRIVATE LIMITED Vs Gaurav Arora	SHIVENDRA PRATAP SINGH(P), 9953394364	shivendra@theacmec.com	--	
			Commercial suit	CS (COMM)/259/2025	27-03-2025	INDIA GLYCOLIMITED Vs ZEONK BIOTECH PRIVATE LIMITED	ABHISHEK SINGH(P), 9899809187	GAUTAM@MIMANSALAW.IN	--	
			Commercial suit	CS (COMM)/251/2025	27-03-2025	CANARA BANK SUMPI LAHA Vs CHITRA MALHOTRA(P),	9212888057	chitramalhotralegal@gmail.com	--	
			Executiion petition	EXECUTION (COMM.)/120/2025	28-03-2025	CEAT LIMITED COUNTRY LOGISTICS PVT LTD Vs NIKHIL ANAND(P)	9868001254	ARVINDKUMAR2003@GMAIL.COM	--	
			Commercial suit	CS (COMM)/259/2025	28-03-2025	Dayanand Rajpal Vs Rajiv Rajpal	VIDIT GUPTA(P), 9910995511	8445defcol@gmail.com	--	
32	SH. BHUPESH KUMAR	SOUTH-EAST								
33	MS. NEERA BHARIHOKE DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST								
34	MS. NIRJA BHATIA, DJ, DIGITAL 07, SOUTH EAST DISTRICT,	SOUTH-EAST	30	Misc DJ	165/2025	07.02.2025	Hari Singh Vs M/S Bharat Dynamic Aura LLP	Bharat Gupta, 45640851	registrauxiliary@gmail.com	12.03.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
				CS (comm)	80/2025	27.01.2025	Trimaster Pvt Ltd Vs Punjab National Bank	Manoj Kumar	999936580	liticorporisits@gmail.com	28.03.2025
				Misc DJ	421/2024	24.05.2024	Meenu Sharma Vs Nines Caffeg@ Hospitality Service Pvt Ltd	Sh V Srivastava	9891269053	vs770449@gmail.com	02.04.2025
				OMP (comm)	22/2025	27.02.2025	Angel One Ltd Vs Urmil Modi	Kartik Dey	7982732837	chamberskdey@gmail.com	11.03.2025
				CS (comm)	2939/2024	01.08.2024	M/S Balaji Enterprise Vs M/S KVS Plast India Pvt. Ltd.	Utkarsh Sharma	8860211682	utkarshlegala196@gmail.com	18.03.2025
				CS (comm)	83/2025	28.01.2025	Queen Distiller & Bottles (p) Ltd Vs Harish Chauhan	Vishal Thakur	856047570	pritesh2092@gmail.com	08.04.2025
				CS (comm)	3830/24	06.11.2024	Furnish Me Decor Vs D. Konceptz	Mohd Irshad	8826785667	irshad.mohammed@gmail.com	04.04.2025
				CS (comm)	201/25	11.03.2025	Bhushan Dealmark Vs Vijay Kumar Sahu	SS Wani	8750618722	sswaniassociates@gmail.com	09.04.2025
				CS (comm)	53/25	18.01.2025	Boettcher India Aravali Printers	Vs Pankaj Agarwal	9818123572	advocatepankaj@rediffmail.com	08.04.2025
				CS (comm)	2939/2024	01.08.2024	M/S Balaji Enterprise Vs M/S KVS Plast India Pvt. Ltd.	Utkarsh Sharma	8860211682	utkarshlegala196@gmail.com	30.04.2025
				CS (comm)	509/23	29.05.2023	M/S Hindustan Plywood Vs M/S KEI Industries	Ravinder Singh	9811614545	215.rsa@gmail.com	14.04.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCA TE EMAIL ID	DATE ELECTRONIC SERVICE OF PROCESS	
			CS (comm)	99/25	01.02.2025	M/S Manpower Group Vs OLX India	Parth Dixit	9810690505	parth@miansalaw.in	03.04.2025
			CS (comm)	193/2025	10.03.2025	Cargo People Logistics & Shipping Pvt. Ltd. Vs Mr. Satish Kumar	Sh J Arora	9811765540	isarora.58@gmail.com	04.04.2025
			CS (comm)	213/2025	17.03.2025	M/S Shiv Associates Vs M/S Millenium Infraengineers Pvt. Ltd.	Sh. Anil Gupta	9811042999	agearglawchambers.com	19.04.2025
			CS (comm)	3857/2024	18.11.2024	UCO Bank Vs Pushp Lata Srivastava	Sh I Chauhan	9811008367	ischauhanaadv01@gmail.com	02.04.2025
			CS (comm)	141/2025	17.02.2025	Gaurav Jain Vs R & R Consulting & Anr.	Sh Rajendra Yadav	9312046733	yadvavrazen@gmail.com	16.04.2025
			CS (comm)	3933/2024	11.12.2024	State Bank of India Vs Aman	Dharmendra Singh	8800784740	shubhil673@gmail.com	17.04.2025
			CS (comm)	3968/2024	21.12.2024	Heemanshu Publications Vs Mother Teresa Enterprises	Naman Teresa Sabharwal	9868547959	chambersofgg@gmail.com	30.04.2025
			CS (comm)	82/2025	29.01.2025	Spenza Ceramics Vs Jugal Kishore	Ms Kanika Baweja	9311691999	iprearenesslaw.com	09.04.2025
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST								

SR. COURT NO.	JUDGE	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST									
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	293/2024	01-10-2024	SHIVA ASPHALTIC PRODUCTS PVT. LTD. V/S ACUMEN CONTRACTORS PVT. LTD.	PRAVEEN SINGHAL	9711615956	adv.karana.rora@gmail.com	07-03-2025
			101	CS COMM	295/2024	01-10-2024	SHIVA ASPHALTIC PRODUCTS PVT. LTD. V/S BRAVIOR INFRASTRUCTURE PVT. LTD.	PRAVEEN SINGHAL	9711615956	adv.karana.rora@gmail.com	07-03-2025
			101	CS COMM	3/2025	07-01-2025	EAST INDIA TRANSPORT AGENCY V/S SATNAM GLOBAL INFRAPROJECTS LTD.	SANJAY KUMAR	9650410577	sanjay@justitialaw.com	12-03-2025
			101	CS COMM	53/2025	15-02-2025	MOHIT GUPTA V/S M/S 24 SYSTEMS PVT. LTD. & ORS.	KUMAR ADITYA SWAROOP	7760214223	swaroop9710@gmail.com	20-03-2025
			101	OMP(I)(COMM)	2/2025	29-01-2025	RAJSHI FINANCIAL & INVESTMENT CO. PVT. LTD. V/S NAVEEN KUMAR	SHIKHA GARG	9319615151	office@samanyavalaw.com	21-03-2025
			101	CS COMM	62/2025	27-02-2025	MADAN LAL AVINASH V/S	AKSHAY KUMAR	8802756524	thelawoffice17@gmail.com	22-03-2025
			101	CS (COMM)	79/2024	29-02-2024	VEEPEE INTERNATIONAL PVT. LTD. V/S RAJKUMARI JAIN	K. K. IYAGI	9810497887	officialkktvagi@gmail.com	24-03-2025
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH-EAST	NIL								
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 12/2025	07.01.2025	Vikas Jain V/s Shakti Footwear	Ruchi Jain	9811941190	ruchi642@gmail.com	12.03.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCA TE EMAIL ID	DATE ELECTRONIC SERVICE OF PROCESS	
		301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	OMP(I) (COMM) 10/2024	14.11.2024	Rajender Saxena V/s M/s Infrastructure & Projects Pvt. Ltd.	Madhvendra Vyoma Singh & S.K. Sharma	9891179438	singhsandcompany@gmail.com	10.03.2025
		301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 540/2024	21.10.2024	Yogesh Kumar V/s Amresh Kumar Kishori	Sidhant Didingra	9650677902	sidhantdhingraadvocate@gmail.com	11.03.2025
		301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 537/2024	19.10.2024	Sanshuti Pharmaceutical V/s Kapil Chawla	Karan Arora	925603427	karanarora104@gmail.com	18.03.2025
		301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 383/2023	31.07.2023	Mukesh Jain V/s Arora Enterprises	Aasheesh Sharma	8383953944	Jain.adityaraj@yahoo.com	20.03.2025
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAH DARAROOM NO 208	COMMERCIAL CIVIL	CS COMM 99/2025	12-02-2025	RAJESH MEHRA Vs RIHAN	NIKHIL TUTEJA	8750875080	advnikhilraj@gmail.com	01.03.2025
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM 132/2025	28-02-2025	STATE BANK OF INDIA Vs Rakesh	Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	06.03.2025
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM 323/2024	01-06-2024	Accuprobe Healthcare And Diagnostics Pvt Ltd Vs Apple Imaging	ARJUN KANOJIA	9990091115	advocatearjun63@gmail.com	07.03.2025
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM 113/2025	22-02-2025	CANARA BANK Vs PRASHANT GUPTA PROP ENTERPRISES	Sanjeev Chopra SKL	9711142200	chopra6791@gmail.com	07.03.2025
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM 378/2024	09-07-2024	Punjab National Bank Vs Komal	Sunav Rastogi	7838389845	sunavrustogi@gmail.com	06.03.2025
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM 519/2023	13-10-2023	ANWAR JAMAL Vs BINITA CREATION	Shaantanu Devansh	9560083100	advvaashipra20@gmail.com	22.03.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE ELECTRONIC SERVICE OF PROCESS
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM 46/2025	21-01-2025	SHREE BANKEY BEHARI FABRICS PRIVATE LIMITED Vs RAJENDER KUMAR SAINI PROP SANEX GARMENT	Sehdev Rana	9718565756	fakesh.nautiyal21@gmail.com	22.03.2025
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM 422/2024	05-08-2024	Matrix Interiors and Consultants through its Proprietor Parul Jain Vs HITIAN Chacha Private Limited	Aarzu Khattar	9718565756	fakeshnoutiyal21@gmail.com	26.03.2025
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM 622/2024	06-12-2024	BAL KISHAN Vs VIKAS PAL	Jatin Sharma	9718345050	trinitylawfirm87@gmail.com	27.03.2025
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM 139/2025	05-03-2025	M/s Balaji Trading Vs M/s Sahil Cable Industry	Chirag Chaturvedi	8285832757	chembersof tarungarg@gmail.com	27.03.2025
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM 281/2024	13-05-2024	M/s Puneet Textiles Vs M/s A A Fashion	VIVEK PATHAK	9910138852	jainlexico@tunsel@gmail.com	29.03.2025
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 01/25	03.01.2025	M/S SHREE JALPURGE DI CUTTING DIE VS M/S ARV IMPORT EXPORT OPC PVT LTD	pinkisah	8595136264	advpinkisah2022@gmail.com	29.03.2025
		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 172/25	09.03.2025	M/S DOBYDT PVT LTD VS FOLIFLEX CABLES INDIA PVT LTD	matwarrai	9670617869	aliyahaseel786@gmail.com	25.03.2025
		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 173/25	19.03.2025	M/S PADMAVATI GARMENTS V/S M/S KAKA BAZAR PVT LTD	vishal	9910703213	kaushiksunder78@gmail.com	24.03.2025
		304, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 88/25	06.02.2025	SANJAY JAIN VS RISHABH VIJ	sachin kumarjain	9873586359	sjainadvocate@gmail.com	10.02.2025
		305, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 8/25	08.02.2025	REGAL PAINTS AND BRUSH PVT LTD V/S SUSHIL KURAGARWALA	akash	9435554101	ashishdangerr112@gmail.com	10.02.2025



SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
44	SH.VINOD YADAV	NORTH-WEST								
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH								
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH								
47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST								
48	MS. SAVITA RAO, DISTRICT JUDGE, COMMERCIAL COURT-02/SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.									
49	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03/SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03									
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST								
<b>TOTAL</b>					184					